

was Justice Khosla of the Punjab High Court, who laid down in one of his judgments that where non-substantial houses and claims have been rejected, in equity perhaps the claim of one house should be rejected and not of others. That judgment is under our examination. I believe we have already filed an appeal in the Punjab High Court and the matter is, as far as I know, coming before the Full Bench.

#### A.I.R. Station in Varanasi

\*633. Shri Kalika Singh: Will the Minister of Information and Broadcasting be pleased to state

(a) whether Government have received resolutions from public bodies for setting up a high power transmitter by All India Radio at Varanasi, and

(b) if so, whether Government are considering the proposal to set up a centrally situated Radio Station at Varanasi?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Representations have been received from certain Public Bodies for setting up a Broadcasting Station at Varanasi

(b) No, Sir

Shri Kalika Singh: May I know whether a centrally situated high power 100 kilowatt transmitter station at a central place like Varanasi will not be more effective throughout the length and breadth of India than any other station?

Mr. Speaker: It is an argument that it ought to be installed there. What is the news that the hon Member wants to elicit?

Dr. Keskar: May I add that not only Varanasi but one or two other centrally situated places are there where it could be possible for us, if funds allow, to put up broadcasting stations. But, as I said, it is not possible for us to do so.

Shri Kalika Singh: May I know if there is any possibility of the matter being considered in the coming years?

Mr. Speaker: This is a suggestion for action. He wants it, to be taken up next year. The Minister may say it is not possible.

#### दुर्गापुर शरणार्थी कैंप

\*६३४ श्री ह० च० शर्मा क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि पुनर्वास मंत्रालय को जयपुर के निवृत्त दुर्गापुर शरणार्थी कैंप के स्थान पर भूमि को प्राप्त करने के लिये एक लाख रुपया व्यय करना पड़ा, और

(ख) क्या यह सच है कि इस कैंप के समाप्त हो जाने के बाद कई विस्थापित व्यक्तियों ने उस क्षेत्र में भूमि के हिस्सों को खरीदने के लिये आवेदन-पत्र दिये थे ?

पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री (श्री मेहर चन्द खन्ना) (क) और (ख) जानकारी एकत्रित की जा रही है और उपलब्ध होने पर सभा की मेज पर रख दी जायेगी।

श्री ह० च० शर्मा क्या मैं जान सकता हूँ कि कब तक मिल जायेगी ?

श्री मेहर चन्द खन्ना: आप ने जो सवाल पूछा है वह आठ या नौ साल पुराना है। दुर्गापुर कैंप सन् १९४७-४८ में बना था। १९५७ में जो चीज पूछी जा रही है उस के मालूम करने में कुछ समय तो लगेगा ही।

#### Khadi and Village Industries Commission

\*636. Shri Kadiyan Will the Minister of Commerce and Industry be pleased to state

(a) the procedure adopted by the Khadi and Village Industries Commission while taking over the services of